

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Company Appeal (AT) (Insolvency) No. 181 of 2018 &
I.A. No. 2946 of 2019**

IN THE MATTER OF:

P. Chandra Shekhar

...Appellant

Vs

Wincere Inc. & Ors.

....Respondents

Present:

For Appellant: Mr. Varun Mishra, Advocate.

For Respondents: Mr. Anand Varma, Ms. Akansha Dixit, Mr. Shwetank Singh, Mr. Abhishek Prasad and Mr. Dhairya Madan, Advocates.

ORDER

04.02.2020: Let the matter be listed 'for admission (after notice)' before appropriate bench on **13th February, 2020** within first five cases.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/rr